(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) (a) and (b) Generally, services of Board Level officers are not retained beyond the age of superannuation except in rare and exceptional cases.

(c) to (e) Seven (7) Board Level Officers are to retire during 1996 from different PSUs under the Ministry of Steel. Interest of the companies would determine whether extension would be granted to any of them.

Achievements in Organic Farming

944. SHRI SURINDER KUMAR SINGLA: Will the Minister of AGRICULTURE be pleased to state:

(a) the achievements of the country during the last three years in the area of organic farming;

(b) the steps being taken to encourage organic farming;

(c) the cost effectiveness of organic farming vis-a-vis the normal one; and

(d) whether organic farming is getting more popular?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) and (b) Keeping in view the increasing price of agro-chemicals, their effects on eco-system and beneficial effects of organic manures on soil and crop production, the Government is encouraging integrated nutrients and pest management by implementing the following schemes: (i) Scheme on balanced and integrated use of fertilisers (ii) Development of fertiliser use in low consumption areas (iii) National Project on Development and use of bio-fertilisers (iv) Integrated pest management implementation programme.

The Indian Council of Agricultural Research has promoted the organic approach to farming through several All India coordinated Research Projects, such as, on (i) Biological Nitrogen Fixation (ii) Microbial Decomposition of crop Residues & City Wastes (iii) Soil Test Crop Response (iv) Project Directorate of Cropping System Research and (v) Long Term Fertiliser Experiments, etc.

(c) Conjuctive use of organics and chemical fertiliser is more cost effective in improving crop productivity than either of them alone.

(d) Importance or organic approach to farming is increasingly being realised.

रूग्ण इस्पात संयंत्र

945. श्री अजीत जोगी:
श्री एस॰एस॰ सुरजेवाला:

क्या इस्पात मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश में बहुत बड़ी संख्या में इस्पात संयंत्र रूग्ण हो रहे है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) सरकार इन एककों को अर्थ-क्षम बनाने के लिए क्या कदम उठाने का विचार रखती है?

इस्पात मंत्रालय के राज्य मंत्री (श्री सन्तोष मोहन देव): (क) उपलब्ध सूचना के अनुसार औद्योगिक एवं वित्तीय पुनर्निर्माण बोर्ड द्वारा 183 विद्युत चाप भट्टी इकाइयों में से 43 इकाइयों को रूग्ण घोषित किया गया है। समय-समय पर यथा संशोधित रूग्ण औद्योगिक कम्पनी (विशेष उपबंध) अधिनियम, 1985 (एस.आई.सी.ए.) में निहित विभिन्न प्रावधानों के तहत् इन रूग्ण संयंत्रों में 23 संयंत्रों के समापन की सिफारिश की गई है।

(ख) इस समय विद्युत चाप भट्टी क्षेत्र में छोटे आकार की ऐसी भट्टियों की बहुतायात है जो प्रौद्योगिकियों के विकास के साथ-साथ चलने में सक्षम नहीं हैं। इसके अतिरिक्त स्क्रैप के मूल्य में वृद्धि तथा अन्य घटकों जैसे उच्च विद्युत टैरिफ श्रम और वित्तीय एवं प्रबंधकीय समस्याओं से भी इस क्षेत्र के निष्पादन पर प्रतिकूल प्रभाव पड़ा है।

(ग) रूग्ण औद्योगिक कम्पनी की जांच बी.आई. एफ.आर. द्वारा की जाती है और यदि पुनरूद्धार के लिए उपयुक्त पाया जाता है तो संबंधित राज्य सरकारों बैकों, वित्तीय संस्थानों आदि के परामर्श से कार्यान्वयन करने हेतु विशिष्ट पैकेज की सिफारिश की जाती है।

Allocation of funds for rural development

946. SHRI THENNALA BALAKRISHNA PILLAI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the funds utilised in the rural devlopment sector during last year; and

(b) State-wise details of the funds allocated and utilised for the purpose so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b) Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY) and Accelerated Rural Water Supply Programme (ARWSP) are major rural development programmes undertaken by the Centre in various States. A Statement showing funds allocated and utilized during 1994-95 in respect of the above programmes is given in the Annexure [*See* Appendix 176, Annexure No. 40]

जवाहर रोजगार योजना के अन्तर्गत निधियों का दुरूपयोग

947. श्रीमती मालती शर्मा:
श्री राजनाथ सिंह:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान उत्तर प्रदेश में जवाहर रोजगार योजना के अन्तर्गत योजनाओं को कार्यान्वित करने हेतु कितने ऋण की स्वीकृति दी गयी और इसका जिला-वार ब्यौरा क्या है;

(ख) क्या संबंधित अधिकारियों द्वारा उक्त धनराशि का दुरूपयोग किया जा रहा है और क्या सरकार को इस संबंध में कोई शिकायत प्राप्त हुई है;

(ग) उक्त धनराशि के उचित उपयोग को सुनिश्चित करने हेतु सरकार द्वारा क्या कदम उठाये जा रहे हैं, और

(घ) क्या उन कर्मचारियों के विरूद्ध कोई कार्यवाही किये जाने की संभावना है जिनके द्वारा धनराशि का दुरूपयोग किया जा रहा है।

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री ग्रामीण रोजगार एवं गरीबी उपशमन विभाग (श्री विलास बाबूराव मुत्तेमवार): (क) उत्तर प्रदेश सहित किसी भी अन्य राज्य को जवाहर रोजगार योजना के अन्तर्गत कोई भी ऋण प्रदान नहीं किया जाता है।

(ख) से (घ) प्रश्न नहीं उठता।

Constructions of Houses under Weaker Section's Housing Scheme

948. SHRI T. VENKATRAM REDDY:
SHRI G. PRATHAPA REDDY:

Will the Minister of WELFARE be pleasd to state:

(a) what was the target set for construction of houses under the Weaker Sections' Housing Scheme during the current financial year in the country State-wise;

(b) the number of Houses constructed so far, State-wise; and

(c) when the Central Government propose to complete the constructions to achieve the target?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) A statement is attached. (*See below*)

(c) The Scheme of Housing for Economically Weaker Section of the society is a State Plan Scheme. The funds are earmarked by the respective States/UTs from their own plan resources toachieve the targets, keeping in view their needs and priorities.

Statement

The Status o f the targets and achievements for the Current Financial Year - 1995-96.

S. No.	States/UTs	Target	Achieve-ment	Percen-tage
1	2	3	4	5
1.	Andhra Pradesh	25000	25623	102
2.	Assam	2028	491	24
3.	Bihar	500	192	38
4.	Goa	100	0	0
5.	Gujarat	4800	736	15
6.	Haryana	300	21	7
7.	Himachal Pradesh	30	. 0	0
8.	Jammu & Kashmir	10	11	110
9.	Karnataka	2380	3348	141
10.	Kerala	13000	21293	164
11.	Madhya Pradesh	4000	1983	50
12.	Maharashtra	1500	0	0
13.	Manipur	125	0	0
14.	Meghalaya	0	0	0
15.	Mizoram	100	0	0
16.	Orissa	500	392	78
17.	Punjab	500	254	51
18.	Rajasthan	1000	401	40
19.	Sikkim	100	75	75